



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
Tis Hazari Courts, Delhi

**ORDER**

Consequent upon recommendations made by 'Committee for Inter-se District Transfer of the Members of Staff', the following transfers/postings are hereby made in official exigency with immediate effect :-

Sl. No.	Name of the Official	From	To
1.	Sh. Amod Kumar EC : 91555306	PA in the Court of Sh. Prashant Kumar, District Judge (Commercial Court)-06, West District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Naresh Kumar Malhotra, District Judge (Commercial Court)-01, South District, Saket Courts, New Delhi.
2.	Ms. Pooja Srivastava EC : 3609	PA in the Court of Sh. Naresh Kumar Malhotra, District Judge (Commercial Court)-01, South District, Saket Courts, New Delhi.	PA in the Court of Ms. Savita Rao, Ld. Principal Judge, Family Courts, West District, Tis Hazari Courts, Delhi.  (In Diverted Capacity)
3.	Sh. Ashok Kumar EC : 3437	PA in the court of Ms. Savita Rao, Ld. Principal Judge, Family Courts, West District, Tis Hazari Courts, Delhi.  (In Diverted Capacity)	PS/PA in the office of Dr. Vijay Kumar Dahiya, Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
4.	Sh. Pawan Kr Vashisht EC : 3419	PA in the Court of Ms. Rekha, District Judge, (Commercial Court)-07, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Mukesh Kumar Gupta, Principal Judge, Family Courts, North-West, Rohini, Delhi  (In Diverted Capacity)
5.	Sh. Triloki Nath Prasad EC : 64221321	PA in the Court of Sh. Virender Singh, PO, Labour Court-07, Rouse Avenue Court Complex, New Delhi.	PA in the Court of Ms. Rekha, District Judge, (Commercial Court)-07, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Neetu EC : 34192591	PA in the Court of Sh. Puneet Nagpal, Spl. Judge (NDPS), Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Virender Singh, PO, Labour Court-07, Rouse Avenue Court Complex, New Delhi.

7.	Sh. Hitendra Singh EC : 15029646	PA in the O/o Law, Justice & LA, Govt. Of NCT of Delhi, New Delhi  (In Diverted Capacity)	PA in the Court of Sh. Puneet Nagpal, Spl. Judge (NDPS), Central District, Tis Hazari Courts, Delhi.
8.	Sh. Dinesh Kumar EC : 26987282	PA in the Court of Sh. Umed Singh, Principal Judge (HQs), Family Court, South-West, Dwarka, New Delhi.  (In Diverted Capacity)	PA/PS in the Personal Office of Sh. Sanjeev Kumar Aggarwal, Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
9.	Ms. Ganga Papnoi EC : 3060	PA in the Court of Ms. Pooja Suhag, Judicial Magistrate First Class (Mahila Court)-03, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Nidhi Bala, Judicial Magistrate First Class-05, Central District, Tis Hazari Courts, Delhi.
10.	Sh. Kishan Kumar EC : 99721506	PA in the Court of Ms. Nidhi Bala, Judicial Magistrate First Class-05, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Prashant Kumar, District Judge (Commercial Court)-06, West District, Tis Hazari Courts, Delhi.
11.	Ms. Neha Singh Tomer D/o Sh. Satbir Singh Tomer	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
12.	Sh. Keshav Nagi EC : 40628812	Sr. PA in the Court of Sh. Vivek Kumar Gulia, District Judge-04, South-East District, Saket Courts, New Delhi.	Sr. PA in the Court of Sh. Pritam Singh, District Judge (Commercial Court)-01, Shahdara District, Karkardooma Courts, Delhi.
13.	Ms. Neelam Rawat EC : 3036	PA in the Court of Sh. Pritam Singh, District Judge (Commercial Court)-01, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Sudesh Kumar, District Judge (Commercial Court) (Digital )- 04, South District, Saket Courts, New Delhi.
14.	Ms. Shobha Vats EC : 98260083	Sr. PA in the court of Sh. Sudesh Kumar, District Judge (Commercial Court) (Digital )- 04, South District, Saket Courts, New Delhi.	Sr. PA in the Court of Mr. Ranjeet Singh, ASJ (Electricity BRPL), South District, Saket Courts, New Delhi
15.	Ms. Rajni Ojha EC : 29047841	PA in the Court of Mr. Ranjeet Singh, ASJ (Electricity BRPL), South District, Saket Courts, New Delhi.	PA in the Court of Sh. Vivek Kumar Gulia, District Judge- 04, South-East District, Saket Courts, New Delhi.
16.	Sh. Vineet Kumar EC : 82696410	PA in the Court of Sh. Aakash Sharma, Judicial Magistrate First Class -03, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Himanshu Sehloth, Civil Judge- 02, Central District, Tis Hazari Courts, Delhi.

17.	Sh. Vinod Singh Dosad EC : 70503877	PA in the Court of Sh. Himanshu Sehloth, Civil Judge-02, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Aakash Sharma, Judicial Magistrate First Class -03, North District, Rohini Courts, Delhi.
18.	Sh. Hitesh Kaushik EC : 39895125	PA in the Court of Sh. Rohit Kumar, Judicial Magistrate First Class-10, South-West District, Dwarka Courts, New Delhi.	PA in the Court of Sh. Nidhish Kumar Meena, Judicial Magistrate First Class-04, South-East District, Saket Courts, New Delhi.
19.	Ms. Geeta EC : 3576	PA in the Court of Sh. Nidhish Kumar Meena, Judicial Magistrate First Class-04, South-East District, Saket Courts, New Delhi.	PA in the Court of Ms. Devanshi Janmeja, Judicial Magistrate First Class-03, South District, Saket Courts, New Delhi.
20.	Ms. Deepa Gonyal EC : 31061445	PA in the Court of Dr. Raj Kumar Singh, Judicial Magistrate First Class-11, South-East District, Saket Courts, New Delhi.	PA in the Court of Ms. Chhavi Bansal, Judicial Magistrate First Class (Mahila Court)-04, West District, Tis Hazari Courts, Delhi.
21.	Sh. Shubham Sharma EC : 54236965	PA in the Court of Ms. Devanshi Janmeja, Judicial Magistrate First Class-03, South District, Saket Courts, New Delhi.	PA in the Court of Dr. Raj Kumar Singh, Judicial Magistrate First Class-11, South-East District, Saket Courts, New Delhi.
22.	Ms Bharti EC : 34474808	PA in the Court of Ms. Divyashree Raina, Judicial Magistrate First Class -04, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Rohit Kumar, Judicial Magistrate First Class-10, South-West District, Dwarka Courts, New Delhi.
23.	Ms. Khushboo EC : 90032326	PA in the Court of Ms. Chhavi Bansal, Judicial Magistrate First Class (Mahila Court)-04, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
24.	Sh. Ravi EC : 51412636	PA in the Court of Sh. Harshal Negi, Municipal Magistrate, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Divyam Lila, Judicial Magistrate First Class-07, South-East District, Saket Courts, New Delhi.
25.	Sh. Shivilal Verma EC : 79011666	PA in the Court of Sh. Divyam Lila, Judicial Magistrate First Class-07, South-East District, Saket Courts, New Delhi.	PA in the Court of Ms. Aditi Rao, Judicial Magistrate First Class-13, South-West District, Dwarka Courts, New Delhi.
26.	Ms. N. Geeta EC : 3305	Sr. PA in the Court of Ms. Aditi Rao, Judicial Magistrate First Class-13, South-West District, Dwarka Courts, New Delhi.	Sr. PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.

27.	Sh. Deepanshu S/o Sh. Mahender Kumar	PA in the Court of Ms. Aakanksha, Judicial Magistrate First Class-03, North-West District, Rohini Courts, Delhi.	PA in the Court of Sh. Harshal Negi, Municipal Magistrate, East District, Karkardooma Courts, Delhi.
28.	Sh. Rajesh Kapoor EC : 3410	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA, in the Office Pool, North-West District, Rohini Courts, Delhi.
29.	Ms. Jyoti Sharma EC : 40118691	PA in the Court of Ms. Jyoti Nain, Judicial Magistrate First Class (Mahila Court)-01, West District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Shivli Talwar, Judicial Magistrate First Class-01, South District, Saket Courts, New Delhi.
30.	Sh. Vivek Kumar EC : 38087293	PA in the Court of Ms. Shivli Talwar, Judicial Magistrate First Class-01, South District, Saket Courts, New Delhi.	PA in the Court of Ms. Jyoti Nain, Judicial Magistrate First Class (Mahila Court)-01, West District, Tis Hazari Courts, Delhi.

**Note :-**

1. The above mentioned officials are hereby stand relieved from their present place of posting with directions to join at their transferee stations forthwith.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

*B Chandra*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

40233-383

No. \_\_\_\_\_ /Admn.I&III(HQs)/T&P/2026

Dated, Delhi the 18 MAY 2026

**Copy forwarded for information and necessary action to :-**

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. The Principal Secretary, Law, Justice & LA, Govt. Of NCT of Delhi, New Delhi.
4. Officers Concerned.
5. DDOs/Sr.Accounts Officer/Accounts Officer/Assistant Accounts Officer, Delhi/New Delhi.
6. Personal Office of the undersigned.
7. Dealing Official, Personal File/Seniority&Promotion, Administration Branch-I, Central District, THC, Delhi.
8. Dealing Official(s), ACR Cell, Central District, THC, Delhi.
9. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
10. Dealing Official, Computer Branch, Central District, THC, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
12. Officials Concerned for immediate compliance.

*B Chandra*

Principal District & Sessions Judge (HQs), Delhi